

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4754
ANSWERED ON:12.08.2014
FAILURE OF TRAFFIC SIGNALS
Singh Prof. Sadhu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of traffic signals on the roads of the National Capital Territory (NCT) of Delhi become non-functional after midnight;
- (b) if so, the reasons therefor;
- (c) whether road accidents have occurred at traffic inter-sections at night due to non-functional signals;
- (d) if so, the details thereof; and
- (e) the remedial measures proposed to be taken by the Government to prevent accidents caused due to the aforementioned reasons?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (b): No, Madam. There are 864 traffic signals in the NCT of Delhi. At the traffic junctions, where the traffic flow pattern is uniform and heavy throughout the 24 hours of the day, the traffic signals work round-the-clock. Blinker mode is activated during night hours between 11 PM to 7 AM at those traffic junctions, which have very low and thin traffic flow during these hours.

(c) to (e): No such case has been reported to Delhi Police. However, in order to ensure the proper functioning of all traffic signals in the NCT of Delhi, the following steps are taken by Delhi Police:-

1. Regular preventive maintenance activities are undertaken by the signal maintenance agency to ensure proper and efficient functioning of traffic signals round the clock.
2. The general public can also lodge complaints for faulty signals on Traffic Police Helpline Nos. 25844444 and 1095 working round-the-clock.
3. Regular sensitization of traffic police officers and men to closely monitor the functioning of traffic signals and activities of signal maintenance agency.
4. Signal codes have been painted for facilitating receipt of complaints from general public regarding faulty traffic signals so that the faults can be rectified on priority.
5. Invoking of penal action against the signal maintenance agency as and when they are found negligent in maintenance and repair of traffic signals.
6. Dedicated teams of signal maintenance agencies for undertaking signal repairs and other maintenance activities on day to day basis.
7. Manual regulation of traffic at important traffic signals in case of electricity failure or other major fault so as to ensure uninterrupted and smooth flow of traffic.
8. Installation of invertors at important signalized locations for uninterrupted power supply for smooth functioning of the signals.